



File No. 10/03/2017-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 29th April 2017

ORDER

There is Vacation at NCLT, Chennai from 1.05.2017 to 29.05.2017, during this vacation there shall be vacation Bench from 1st May, 2017 to 15th May, 2017 to attend the urgent matters. The Vacation Bench shall comprise of:


NCLT, Vacation Bench at Chennai

Shri K. Anantha Padmanabha Swamy, Member (Judicial)

The Hon'ble Member (Judicial) heading the vacation Bench shall grant hearing on urgent matters on convenient date to Hon'ble Member.

This is in modification of Order of even number dated 05.07.2016.

By Order of the National Company Law Tribunal.


(Shiv Ram Bairwa)
Registrar, NCLT
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh / Guwahati/Hyderabad.
5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
7. NCLT web site/ Notice Board.
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.